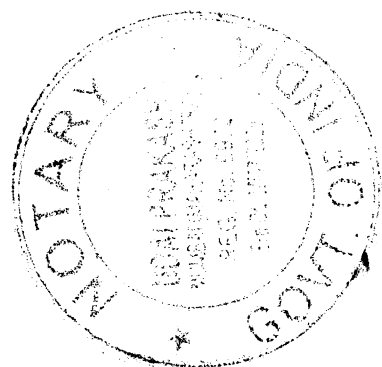
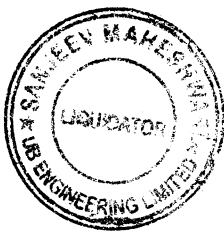


## Annexure- 2: Claims of Unsecured Financial Creditors

### Notes:

1. All claims received from the Unsecured Financial Creditors either by hard copy or in soft form have been considered.
2. The claims have been verified by the Liquidator based on the evidence/ bankers' book submitted by the respective unsecured financial creditors. The amount does not necessarily match with the books of accounts of the Company.
3. The claim amount admitted is subject to further scrutinization based on subsequent information/ documents sought from the Corporate Debtor/ creditors, and the Liquidator may modify/ correct the list of claims, on the directions of the NCLT, or otherwise.



Amount in ₹ lakhs

Annexure 2- Unsecured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted			Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted				
1	Mc Dowell Holdings Private Limited	FC5		1637.82	1637.82	Dues	-	100%	-	-		
<b>Total</b>				<b>1637.82</b>	<b>1637.82</b>							

